

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU

(Through web-based Video Conferencing mode)

ITEM No. 12
IA No.304 of 2021 in
CP (IB) No.324/BB/2019

IN THE MATTER OF:

M/s. Navalmar (UK) Ltd. ... Petitioner
Vs.
M/s. Navalmar Shipping (India) Pvt. Ltd. ... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on: 07.02.2024

CORAM:

JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP : Shri Abhijit Atur, Adv.
For IA 304/2021 : Ms. Amrita Jain, Adv. for R1, R2

ORDER

1. Heard the Ld. Counsels for the Parties.
2. It is stated that pleadings are complete in IA No.304 of 2021. Ld. Counsel for the RP/Applicant in IA No.304 of 2021 seeks a copy of the objections filed by Respondents in IA No.304 of 2021, since he is the new Counsel on record. Ld. Counsel for the R1 & R2 is directed to serve a copy of the objections on the Ld. Counsel for the RP by e-mail.
3. List the case for hearing on **04.03.2024**.

Sd/-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Krishna

Sd/-
T. KRISHNAVALLI
MEMBER (JUDICIAL)